

delay in the clearance of consignments from Bombay port during the period August 1963 to March 1964 but this has not resulted in any appreciable loss. The *Sunday Times* report has been contradicted by the Central Relief Committee (India) and most of the voluntary agencies giving aid for Tibetan refugees.

(b) The matter was discussed with the Central Relief Committee (India), which co-ordinates receipt and distribution of aid from voluntary agencies for Tibetan Refugees in India, and they have confirmed that the report referred to above is highly exaggerated and every effort is being made to make maximum utilization of the aid.

Karimganj-Pakistan Border

1404-B. { Shrimati Savitri Nigam:
Shri P. R. Chakraverti:
Shri P. C. Borooah: }

Will the Minister of External Affairs be pleased to state:

(a) whether a border slip-system has of late been introduced on the Karimganj-Pakistan border for the migrants coming from Pakistan in order to check illegal Pakistani infiltration; and

(b) if so, broad features of this system?

The Minister of External Affairs (Shri Swaran Singh): (a) No, Sir.

(b) Does not arise.

12.00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED DISCOVERY OF DEFENCE MAPS IN A FRUIT PARCEL AT PIPARIYA RAILWAY STATION

Shri S. M. Banerjee (Kanpur): Sir, I call the attention of the Minister of Defence to the following matter of

urgent public importance and I request that he may make a statement thereon:

"The reported discovery of defence maps in a fruit-parcel at Pipariya Railway Station (Madhya Pradesh)."

This railway station is in Mr. Kamath's constituency, Sir.

The Minister of Defence (Shri Y. B. Chavan): Mr. Speaker, Sir, A report appeared in some newspapers on 21st September 1964 that Defence maps of Ladakh and NEFA depicting newly built roads, bridges and military out-posts were found recently in a fruit parcel at Pipariya station on the Jabalpur-Itarsi section of the Central Railway.

2. The fact is that a soldier at Ranikhet sent a parcel of apples to a JCO at Pachmarhi, Railway Station Pipariya. The parcel was received at Pipariya on 6th September 1964. As its delivery was not taken till 10th September 1964, it was auctioned by the Railway authorities. On opening the parcel, two thin sheets of tracing paper, one containing a rough sketch of Ladakh and the other of NEFA were found. The tracing paper containing the Ladakh sketch was placed folded as upper cover for the contents of the parcel, while the NEFA sketch was found in five pieces, each piece being used for wrapping an apple. The sketches were seized by the Government Railway Police, to ascertain if there was any ulterior motive. *Prima facie*, there is nothing of security value or military importance in these sketches. No maps depicting newly built roads, bridges and military out-posts in Ladakh and NEFA were found in the parcel. Even so, the circumstances in which these sketches came to Ranikhet and were thus used are being investigated.

Shri S. M. Banerjee: I want to know whether the person to whom this parcel was sent and the person who sent this parcel had been interro-

gated and if so whether something has come out of that interrogation?

Shri Y. B. Chavan: As I said, this information I got immediately from the civil authorities, that is Chief Secretary of the State Government. The military authorities have been asked to go into the details and I have not got the details at present before me.

Shri S. M. Banerjee: Sir, this was tabled seven days back. If this is the fate of calling attention notices, I do not know what is going to happen.

Mr. Speaker: It was not seven days, but at least 3-4 days.

Shri S. M. Banerjee: It is more than that.

Mr. Speaker: When was it received and sent to the Minister? I shall find it out. But this complaint is correct, as I said earlier also. Mr. Banerjee has put in certain words that I do not like and I at once at that moment also expressed my disapproval; yet I agree with him, in spite of that, with the substance of his complaint. His complaint was justified. In that calling attention notice he said that they were left only to become history and there is not that urgency that is implicit in calling attention notices. When a notice has been received and so many days have expired, then to say that just now intimation has been received—that does not look nice.

Shri Y. B. Chavan: Two channels of enquiry were involved. We have to get information from the Chief Secretary naturally. The whole thing took place in the Railways. We have got information from the Railway Police. Our first reaction was to find information from them. We got it. There is the military channel there and from them also I am trying to get information.

Shri S. M. Banerjee: I attach some importance to this because the fruit was sent by an army personnel...

Mr. Speaker: That is being enquired into. I attach the same importance and I think every hon. Member does the same.

Shri Hem Barua (Gauhati): From Walcott's mysterious flight out of India.

(An Hon. Member: into and out of India).

Mr. Speaker: I would request the other hon. Members to keep silent and allow him to fly wherever he wants.

Shri Hem Barua: Let me try to fly again, Sir. From Mr. Walcott's mystery flight into and out of India down to the discovery of these defence papers in a fruit basket at the railway station, it is a sordid tale of administrative lapses. May I know what steps the Government have taken to see that defence papers are not made marketable commodity and whether the Government have by now caught hold of these persons, the sender of the defence papers and the receiver of the defence papers, and tried to find out the secret behind this move?

Shri Y. B. Chavan: As I said, certainly I want to find out those who are at fault and if it is found that they are responsible certainly we will take action.

Mr. Speaker: Their anxiety is whether the consignor and the consignee, both, have been interrogated so far or have been taken into custody, or some action taken against them.

Shri Y. B. Chavan: As I said, we have asked the military authorities to enquire into the matter. I have not got the details. I am not sure whether they have investigated or interrogated by now. We have to wait.

श्री यशपाल सिंह (कैराना) : क्या मंत्री महोदय ने कभी इस बात पर गौर किया है

[श्री यशपाल सिंह]

कि मिलिटरी डिपार्टमेंट से जब कभी कोई पार्सल या चिट्ठियां भेजी जायें तो भेजने से पहले क्या यह जरूरी नहीं है कि इंटेलिजिंस डिपार्टमेंट का कोई प्रबन्ध हो जो इन चीजों की अच्छी तरह देख भाल करे।

Shri Y. B. Chavan: Naturally, it is expected that every person who is connected with defence activity and who has got access to any important document like maps, etc., should use them with discretion and with care. Those who do not take that care, certainly make themselves liable for certain action which will naturally flow out of it.

Shri Kapur Singh (Ludhiana): I want to know whether the Government are aware that espions and espials, that is, in common parlance, spies and their activities, are alarmingly on the increase in our country and, if so, whether the Government propose to overhaul our entire security system.

Shri Y. B. Chavan: I can say we must take care about these matters and we are trying our best to take care in these matter.

Mr. Speaker: He says they are on the increase; whether the Government admits or not.

Shri Y. B. Chavan: I cannot give any opinion about that: whether they are on the increase or not.

श्री श्रीकारलाल बेरवा (कोटा) : मैं जानना चाहूंगा कि कागजात जो मिले वह किस सम्बन्ध में थे। नक्शों के बारे में तो मंत्री महोदय ने बतला दिया कि वे लद्दाख की सड़कों वगैरह के बारे में थे लेकिन कागजात किस बारे में थे।

Shri Y. B. Chavan: I have given the information that they were only these maps. Certainly they were maps of NEFA and Ladakh. There were no other papers.

Shri D. C. Sharma (Gurdaspur): May I know whether the Defence

Ministry has any appropriate apparatus for screening all those persons who have something to do with the preparation of these defence maps, with the keeping of the defence maps and with the despatch of these defence maps to the various headquarters of the Defence Ministry?

Shri Y. B. Chavan: Yes; there is a complete set of rules about it and the procedure is fixed.

Shri Hari Vishnu Kamath (Hoshangabad): Have reports of similar incidents been received from other places in our country in the past, and even if it be not so, is the Minister in a position to categorically and firmly state that in so far as this case is concerned, stern action will be taken against those who are responsible even, if necessary, by court-martial?

Shri Y. B. Chavan: I can certainly assure the House that if things are found out, which are not right and if the persons responsible for this are found, certainly we will take stern action on it.

श्री हुकम चन्द कछवाय (देवास) : मैं जानना चाहता हूँ कि यह पार्सल कहां से भेजा गया था, किस व्यक्ति के नाम भेजा गया था और भेजने वाले व्यक्ति का नाम क्या था ?

श्री यशवन्तराव सवहाण : नाम तो मेरे पास इस वक्त नहीं है। लेकिन वह पार्सल रानीखेत से चला था। उसे एक सोल्जर ने भेजा था और वह पंचमढ़ी के एक जे 0सी 0ओ 0 के नाम भेजा गया था।

Shri Hem Barua: I think they do not know whether they were Indian fruits or foreign fruits that were sent.

श्री बागड़ी (हिसार) : मेरा एक व्यवस्था का प्रश्न है। जब मंत्री महोदय को इतनी भ्राम जानकारी नहीं है कि किस

ने भेजा किस के नाम भेजा गया, तो इस का उत्तर देने का मतलब क्या है। यह कोई जानकारी तो नहीं हुई।

अध्यक्ष महोदय : उन्होंने कहा कि दर्याफ्त करने को कहा गया है।

श्री हुकम चन्द कछवाय : पारसल पर जो नाम लिखा हुआ है वह तो बतलाया जा सकता है।

अध्यक्ष महोदय : जो लोग तहकीकात कर रहे हैं उन को तो सब मालूम होगा। मंत्री महोदय बतलाने से इन्कार नहीं कर रहे हैं : वह सिर्फ यही कहते हैं कि इस वक्त यह इत्तला उन के पास नहीं है।

श्री हुकम चन्द कछवाय : मैं जानना चाहता हूँ कि इस पारसल के ऊपर किस व्यक्ति का नाम लिखा था। आखिर किसी का नाम तो उस पर लिखा होगा।

अध्यक्ष महोदय : बराबर नाम भेजने वाले और पाने वाले का भी। सब इन-फारमेशन मौजूद है उस एजेंसी के पास जो तहकीकात कर रही है, या स्टेशन वालों के पास जहाँ पारसल पहुँचा। सवाल यह है कि इन के पास इस वक्त यह इत्तला नहीं है। यह तो नहीं है कि इत्तला देना नहीं चाहते। मैं मिनिस्टर साहब से दरखास्त करूँगा कि वे यह इत्तला यहाँ दे दें।

Shri Ranga (Chittoor): Are we understand that the Minister does not have the information from whom and to whom the parcel was sent?

Mr. Speaker: He has said that.

Shri Jashvant Mehta (Bhavnagar): The Minister stated that in these maps the roads which were constructed recently were not shown. May I know if these maps are authentic military maps and they were of which year?

Shri Y. B. Chavan: As I said myself, naturally this whole matter has

to be processed through military channel. It is not for the military people to sit and give their opinion whether it is a military map or not.

श्री हुकमचन्द कछवाय : हम को नामों की रिपोर्ट कितने दिनों में दी जाएगी ?

श्री हरि बिष्णु कामत : क्या इस सत्र में दी जाएगी ?

अध्यक्ष महोदय : मिनिस्टर साहब ये नाम मंगवा लें कि कौन भेजने वाला है और कौन पाने वाला है।

श्री यशवन्तराव चव्हाण : मैं उनको बतला दूँगा।

श्री प्रकाशवीर शास्त्री (बिजनौर) : संरक्षण मंत्री जी ने बतलाया कि यह पारसल प्राप्त हुआ है रानीखेत से और इसमें नक्शे मले हैं नेफा और लद्दाख से सम्बन्धित। क्या रानीखेत में ऐसा कोई विभाग है जिस में नेफा और लद्दाख से सम्बन्धित नक्शे रखे जाएं ?

श्री यशवन्तराव चव्हाण : मेरे स्टेटमेंट में आप नें देखा होगा कि यह कहा गया है :

"Even so the circumstances in which these sketches came to Ranikhet and were thus used are being investigated."

मुझे भी देखना है कि ये रानीखेत कैसे आए।

12.12 hrs.

STATEMENT RE: CEASE-FIRE VIOLATIONS BY PAKISTAN

Mr. Speaker: The Defence Minister is making a statement on recent violations of the cease-fire-line. He may make it.

Shri Hem Barua (Gauhati): May I call his attention, Sir?